

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 705 of 2019**

**IN THE MATTER OF:**

**Prayag Polytech Pvt. Ltd.**

**Appellant**

**Vs.**

**Bon Lon Petrochem LLP**

**....Respondent**

**Present:**

**For Appellant: Mr. Virender Ganda, Sr. Advocate with Mr. Vipul Ganda, Ms. Shreya Jain and Ms. Alexandra Celestine, Advocates**

**For Respondent:**

**ORDER**

**06.02.2020:** Due to paucity of time this matter could not be taken up.

Post this Appeal 'for hearing' on **26<sup>th</sup> February, 2020** within first five cases.

[Justice Bansi Lal Bhat]  
Member (Judicial)

[V. P. Singh]  
Member (Technical)

[Shreesha Merla]  
Member (Technical)

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